

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 6643- JK (LD) of 2026

DATED:- 25 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

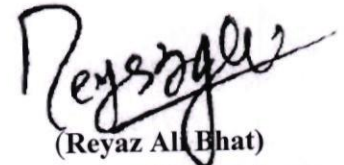
Commissioner/Secretary to Government

Dated: - 25.05.2026

No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 6643- JK(LD) of 2026 dated 25.05.2026

S. No	Case No.	Title of case	OIC
1	Arb P. No. 31/2026	Space Engineers Consortium Pvt. Ltd. Vs UT of J&K & Ors.	Er. Virender Singh, XEN, Flood Control Division Samba.
2	O.A No. 1783/2025	Vinod Trakroo vs. Irrigation and Flood Control Department	Er. Desraj Sharma, XEN, Irrigation Division-1.
3	C.P No. 40/2026 in TA No. 1951/2021	Sat Pal Singh vs D/O Civil Secretariat, J&K	Er. Desraj Sharma, XEN, Irrigation Division-1.
4	O.A No. 372/2026	Neena Saraf vs PHE Irrigation and Flood Control Department	Er. Desraj Sharma, XEN, Irrigation Division-1.
5	WP(C) No. 3059/2025	Rakesh Kumar vs UT of J&K and Ors	Er. Desraj Sharma, XEN, Irrigation Division-1.

Reysaj

Jm